## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **23.07.2025** (WEDNESDAY) CHENNAI BENCH **(HYBRID MODE)** 

CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 183/2022 For Exemption IA No. 416/2022 Leave to file IA No. 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt Ltd Vs Vinod Pandinhare Veetil, Liquidator of Dewa Projects Pvt Ltd & 3 Ors	Ms. G Sridevi	Mr. Ashwini Kumar Singh R1 Mr. Bhagavath Krishnan R2
2.	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Ltd Vs Telangana State Industrial Infrastructure Corporation Ltd.	Mr. Siddharth Batra	

By order of Hon'ble Member (Judicial)

Chennai Bench

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